

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1593 OF 2018 IN
APPEAL NO. 333 OF 2018 &
IA NO. 1594 OF 2018**

Dated: 17th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**ES Sun Power Private Limited & Anr. Appellant(s)
Versus
The Managing Director, Bangalore Electricity Supply Company Limited (BESCOM) & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Ganpathi Hedge
Mr. Gaurav Mandappa
Mr. Chirag Kher
Mr. Geet Ahuja

Counsel for the Respondent(s) : Ms.S Sumana Naganand
Mr. Siddhart Kohli
Ms. Garima Jain
Ms. Lakshmi Rao
Mr. Balaji Srinivasan for R.1

ORDER

We have heard the learned counsel appearing for the Appellant and Respondent No. 1 at length. Arguments concluded.

Order is reserved.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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